

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 28

IA 1912/2022 IN CP(IB)1613/MB/2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **TAXMANN PUBLICATIONS PVT LTD V/s
INTERNATIONAL BOOK HOUSE PVT LTD**

Section 9, 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Abha Patel for the Respondent is present.

IA 1912/2022

Ld. Counsel for the Applicant seeks further time to file an Affidavit. The Applicant is directed to serve the amended Application to the Respondent. List this matter on Board on **16.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**